

**NOTIFICATION No. 73 / 2016**

Thiru S.Ezhil Velavan, Senior Civil Judge of Tamil Nadu State Judicial Service functioning on deputation in the Puducherry Judicial Service as Special Officer-cum-Additional Sub Judge, Pondicherry, who has been repatriated to his parent service viz., Tamil Nadu State Judicial Service, vide order No.1470/2/2016-LD, Law Department, dated 24.05.2016 of Government of Puducherry, is transferred and posted as Sub Judge, Arani, in the existing vacancy.

Thiru N.S.Srivathsan, Senior Civil Judge of Tamil Nadu State Judicial Service functioning on deputation in the Puducherry Judicial Service as Motor Accident Claims Tribunal, Pondicherry, who has been repatriated to his parent service viz., Tamil Nadu State Judicial Service, vide order No.1470/1/2016-LD, Law Department, dated 24.05.2016 of Government of Puducherry, is transferred and posted as Sub Judge, Madhuranthagam, vice Thiru.M.Rajendran, transferred.

Thiru. M.Rajendran, Sub Judge, Madhuranthagam, is transferred and posted as I Additional Sub Judge, Tiruchirappalli in the existing vacancy.

**HIGH COURT, MADRAS.**  
**DATED : 02.06.2016**

**Sd/- T.RAVINDRAN,**  
**REGISTRAR GENERAL**

**OFFICIAL MEMORANDUM**

Sub: Courts and Judges – Senior Civil Judges – Transfer and postings -  
Notification issued - Joining instructions – Issued.

Ref: High Court's Notification No. 73/ 2016, dated : .06.2016  
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Thiru S.Ezhil Velavan, Senior Civil Judge of Tamil Nadu State Judicial Service functioning on deputation in the Puducherry Judicial Service as Special Officer-cum-Additional Sub Judge, Pondicherry, who has been repatriated to his parent service viz., Tamil Nadu State Judicial Service, and posted as Sub Judge, Arani, in the High Court's Notification cited above, is required to hand over charge of his post to the Principal Sub Judge, Pondicherry and take charge of the post of Sub Judge, Arani, immediately, without availing full joining time.

The Principal Sub Judge, Pondicherry is required to hold full additional charge of the post of Special Officer-cum-Additional Sub Judge, Pondicherry, until further orders.

Thiru N.S.Srivathsan, Senior Civil Judge of Tamil Nadu State Judicial Service functioning on deputation in the Puducherry Judicial Service as Motor Accident Claims Tribunal, Pondicherry, who has been repatriated to his parent service viz., Tamil Nadu State Judicial Service, and posted as Sub Judge, Madhuranthagam, in the High Court's Notification cited above, is required to hand over charge of his post to the Chief Judicial Magistrate, Pondicherry and take charge of the post of Sub Judge, Madhuranthagam, from Thiru.M.Rajendran, Sub Judge, Madhuranthagam, immediately, without availing full joining time.

On relief from the post of Sub Judge, Madhuranthagam, Thiru.M.Rajendran, who has been transferred and posted as I Additional Sub Judge, Tiruchirappalli, in the High Court's Notification cited above, is required to take charge of the post of I Additional Sub Judge, Tiruchirappalli, immediately, without availing full joining time.

The Chief Judicial Magistrate, Pondicherry is required to hold full additional charge of the post of Motor Accident Claims Tribunal, Pondicherry, until further orders.

**HIGH COURT, MADRAS.**  
**DATED : 02.06.2016**

**Sd/- T.RAVINDRAN,**  
**REGISTRAR GENERAL**

